

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3702
ANSWERED ON:30.07.2009
LAW ON EUTHANASIA
Ahir Shri Hansraj Gangaram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the of Law Commission has made any recommendation to the Government to enact a law on euthanasia;
- (b) if so, the details thereof; and
- (c) whether the Government has taken or propose to take any steps to make legal provision for euthanasia; and
- (d) if so, whether any time limit has been fixed for the same?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No Madam,
- (b) to (d) Does not arise.